

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

STARRED QUESTION NO:396  
ANSWERED ON:30.08.2011  
ASSISTANCE TO SMALL ENTREPRENEURS  
Naranbhai Shri Kachhadia

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether adequate steps have been taken to strengthen the domestic agro-processing industry, having a large number of small entrepreneurs in the country including Madhya Pradesh and Gujarat;
- (b) if so, the details thereof; and
- (c) the details of incentives provided to the entrepreneurs for strengthening their capacity including through mergers and acquisitions?

**Answer**

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD PAWAR)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA STARRED QUESTION NO. 396 FOR ANSWER ON 30.08.2011 REGARDING ASSISTANCE TO SMALL ENTERPRENEURS.

The Ministry of Food Processing Industries has been implementing various plan schemes for, strengthening of the domestic agro-processing industry in food processing sector in the country including in Madhya Pradesh and Gujarat viz. (i) Scheme for Infrastructure Development with components of Mega Food Parks, Cold Chain, Value addition & Preservation Infrastructure and Modernization of Abattoirs, (ii) Technology Upgradation/ Establishment/ Modernisation of Food Processing Industries (FPIs), (iii) Scheme for Quality Assurance, Codex Standards and Research & Development (iv) Scheme for Human Resource Development and (v) Scheme for Strengthening of Institutions.

To assist the Small entrepreneurs and domestic agro- processing industries, the Scheme for Technology Upgradation/ Establishment/ Modernisation of Food Processing Industries is specifically aimed at creation of new processing capacity and up-gradation of existing processing capabilities, including Milk, Fruit & Vegetables, Meat, Poultry, fishery, wine, consumer items, oil seeds, rice milling, flour milling, pulse etc. Ministry of Food Processing Industries extends financial assistance in the form of grant-in-aid to entrepreneurs @ 25% of the cost of Plant & machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs in general areas (33.33% subject to a maximum of Rs. 75 lakhs in North Eastern and difficult areas).

The details of incentive provided to the entrepreneurs is given at annexure. Ministry dose not maintain data on capacity strengthening through mergers and acquisition.